

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-01(PB)/2017

IN THE MATTER OF:

Rave Scans Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 10 of IBC, 2016

Order delivered on 29.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

Presents

For the Petitioner(s):

For the Respondent(s): Mr. Sumesh Dhawan & Ms. Tannya Baranwal, Advocates for Resolution Applicant-Mr. Deep Mohan
Mr. Kunal Tandon and Mr. Surendra, Advocates for Indian Overseas Bank
Mr. Rajeev Sagar, Advocate for Respondent Bank
Mr. Rakesh Kumar, Ms. Preeti Kashyap, Ms. Chetna Bisht & Mr. P.K. Sachdeva, Advocates for applicant Mr. Rahul Jain
Mr. Parinay T. Vasandani, Advocate for Tata Capital
Ms. Maneesha Dhir, Ms. Varsha Banerjee, Mr. Milan Singh Negi and Mr. Kunal Godhwani, Advocates for Applicants in C.A. No. 09/2018

ORDER

A copy of the affidavit filed by Mr. R. Suresh, Chief Regional Manager of Indian Overseas Bank has now been furnished to the Resolution Professional in the Court today.

List for arguments on 31.01.2018.

Sd/-
.....
(M. M. KUMAR)
PRESIDENT

Sd/-
.....
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)